

RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA - THIRD SESSION)

(9 June to 12 August, 1980)



**LOK SABHA SECRETARIAT
NEW DELHI**

October 1980 / Ashvina 1902 (Saka)

CORRIGENDA TO
RESUME OF WORK DONE BY LOK SABHA
(SEVENTH LOK SABHA - THIRD SESSION)

- Page 2, col. 3, line 5 from bottom, for 'A oy' read 'Ajoy'
- Page 3, col. 6, line 2, for 'hi' read 'his'
- Page 13, col. 2, line 3, for 'Vila' read 'Vilas'
- Page 25, Sl. No. 2, under col. 7, insert 'Energy & Coal'
- Page 27, line 4 from bottom for 'Desari' read 'Desai'
- Page 29, Sl. No. 1, col. 2, line 3, for 'Feranandes' read 'Fernandes'
- Page 34, footnote 2, for 'consideratin' read 'consideration'
- Page 36, item 2, col. 6, for '2.5' read '2.55'
- Page 42, Sl. No. 20, col. 4, for 'Glan' read 'Giani'
- Page 43, Sl. No. 24, col. 5, for '3.6.80' read '13-6-80'
- Page 52, Sl. No. 125, col. 3, for 'Bijaya' read 'Vijaya'
- Page 57, Sl. No. 177, col. 3, for 'Shri T.E.' read 'Shri T.R.'
- Page 58, Sl. No. 194, col. 2, after 'Textile Units' add 'in'
- Page 58, Sl. Nos. 200 & 201, under cols. 5 & 6 :
add '29.7.80 0.15'
- Page 59, Sl. No. 202, omit '29.7.80 0.15'
- Page 59, Sl. Nos. 215 & 216, under cols. 5 & 6 :
add '31.7.80 0.11'
- Page 60, Sl. No. 217, omit '31.7.80 0.11'
- Page 66, line 13, for 'alf-an-Hour' read 'Half-an-Hour'

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RESUME OF WORK DONE BY LOK SABHA DURING THE THIRD SESSION
OF SEVENTH LOK SABHA — JUNE-AUGUST, 1980.

1. DURATION OF SESSION

Date of commencement	9 June 1980
Date of adjournment <i>sine die</i>	12 August 1980
Date of prorogation	14 August 1980
Number of days of sittings	48
Number of hours of sittings	328 hours and 05 minutes.

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2. ADJOURNMENT MOTIONS

Consent withheld

Sl. No.	Subject	Name of the Member	Date on which brought before the House	Time taken	Remarks
1	2	3	4	5	6
H. M.					
1.	Announcement made by the Government increasing prices of certain petroleum products.	Sarvashri Chitta Basu, Indrajit Gupta, Ramavatar Shastri, P. K. Kodiyar, K. M. Madhukar, Smt. Geeta Mukherjee, Sarvashri Narayan Choubey, Mohendra Ngangom and K. A. Rajan.	9-6-80	0 26	The Speaker withheld his consent to the moving of the motions.
2.	Law and order situation in Tripura.	Sarvashri R. N. Rakesh, Chandrapal Shailani, Harikesh Bahadur, Ashfaq Husain and T. S. Negi.	11-6-80	0 03	The Speaker withheld his consent to the moving of the motions.
3.	Disruption of means of communications between Assam and the rest of the country.	Sarvashri Baju Ban Riyan, Krishan Chandra Halder, Dinan Bhattacharya, Smt. Suseela Gopalan and Shri Niren Ghosh.	7-7-80	0 02	The Speaker withheld his consent to the moving of the motions.
4.	Government failure to protect the life and honour of men and women belonging to weaker sections of society particularly of Harijans, reported rape of tribal women and of police excesses and atrocities perpetrated on some women.	Sarvashri Harikesh Bahadur, Ram Vilas Paswan, Neelalohithadasan Nadar, Jyotirmoy Bosu, Atal Bihari Vajpayee, Mani Ram Bagri, Chitta Basu, Niren Ghosh, Basudeb Acharya, Mukunda Mandal, Rupchand Pal, Dinan Bhattacharya and Ajit Kumar Saha.	8-7-80	0 30	The Speaker withheld his consent to the moving of the motions.
5.	Unabated dastardly attacks on Harijans in various parts of the country, rape of Harijan and tribal women at various places and	Sarvashri Mukunda Mandal, Ajay Biswas, Basudeb Acharya, Rupchand Pal, Satyasadhan Chakraborty, Dinan Bhatta-	9-7-80	0 07	The Speaker withheld his consent to the moving of the motions.

1	2	3	4	5	6
				H. M.	
	failure of the Government to protect the weaker sections of the society.	charya, Niren Ghosh, Hannan Mollah, Ajit Kumar Saha, Ram Vilas Paswan and Jyotirmoy Bosu.			
46	Strike by Doctors in Delhi Hospitals.	Shri Jaipal Singh Kashyap.	10-7-80	0 02	The Speaker withheld his consent to the moving of the motion.
7	Reported rape of a woman by certain policemen of Dabawali Police Station of Sirsa distt. in Haryana and her subsequent demise leading to demonstration by public and firing by police on 16 July 1980.	Sarvashri Mani Ram Bagri, Krishna Kumar Goyal, Satish Agarwal, Jaipal Singh Kashyap, Chandrapal Shailani and Ram Vilas Paswan.	17-7-80	0 03	The Speaker withheld his consent to the moving of the motions.
8	Reported killing of four Harijans of Karsarua village in Sasaram Block, distt. Rohtas, Bihar and 2 Harijans at Sivasagar Police Station of the same district by the Police.	Shri Ram Vilas Paswan.	21-7-80	} 0 03	The Speaker withheld his consent to the moving of the motions.
9	Flood situation in Haryana.	Shri Mani Ram Bagri.	21-7-80		
10	Deaths of several persons due to poisoned liquor in Delhi.	Shri R. P. Yadav	21-7-80		
11	Throwing of a bomb in a middle school in Phulwari, Patna resulting in injuries to fifteen children including eight girls.	Shri Mani Ram Bagri	24-7-80		
12	Dacoity in Rampura, Delhi.	Sarvashri Ramavatar Shastri, Ram Vilas Paswan, Atal Bihari Vajpayee and Harikesh Bahadur.	24-7-80	} 0 04	The Speaker withheld his consent to the moving of the motions.
13	Reported probe Committee indictment against the Union Home Minister Giani Zail Singh.	Shri Niren Ghosh	24-7-80		

1	2	3	4	5	6
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H. M.

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|---|---|----------------|-------------|---|
| <p>14 Reported resignation of Justice Ramesh Chandra Srivastava, Additional Judge of the Allahabad High Court.</p> | <p>Sarvashri Krishna Chandra Halder, Ram Vilas Paswan, Atal Bihari Vajpayee, G. M. Banatwala, George Fernandes, Harikesh Bahadur, Madhu Dandavate, Dhanik Lal Mandal, Niren Ghosh, R. K. Mhalgi, K. P. Unnikrishnan, Chitta Basu, Bapusaheb Parulekar and Jaipal Singh Kashyap.</p> | <p>28-7-80</p> | <p>o 23</p> | <p>The Speaker withheld his consent to the moving of the motions.</p> |
| <p>15 Reported instructions issued by the Centre to the State Inspectors General of Police to the effect that action should be taken against newspapers publishing news about rape cases.</p> | <p>Sarvashri Ram Vilas Paswan and Jhar-khande Rai.</p> | <p>7-8-80</p> | <p>o 12</p> | <p>The Speaker withheld his consent to the moving of the motions.</p> |
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3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1	The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 1980.	11-6-80	—	12-6-80	0 29	—	—	Passed
2	The Assam Appropriation (Second Vote on Account) Bill, 1980.	11-6-80	—	11-6-80	0 32	—	—	Passed
3	The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill, 1980	18-3-80 (Earlier Session)	—	11-6-80 12-6-80	1 04	1	—	Passed
4	The Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1980.	12-6-80	—	19-6-80 16-6-80	2 53	4	—	Passed
5	The Advocates (Amendment) Bill, 1980.	12-6-80	—	16-6-80	0 39	—	—	Passed
6	The Inter-State Water Disputes (Amendment) Bill, 1980.	27-3-80 (Earlier Session)	—	12-6-80	0 58	—	—	Passed

1	2	3	4	5	6	7	8	9
					H M			
7	The Company Secretaries Bill, 1980	28-3-80 (Earlier Session)	—	16-6-80	0 37	1	—	Passed
8	The Delhi High Court (Amendment) Bill, 1980 as passed by Rajya Sabha	—	17-6-80	20-6-80	0 13	—	—	Passed
9	The Finance (No. 2) Bill, 1980	18-6-80	—	24-7-80 25-7-80 28-7-80 29-7-80 30-7-80 31-7-80	20 49	195	20	Passed, as amended.
10	The Essential Services Maintenance (Assam) Bill, 1980	26-6-80	—	3-7-80 4-7-80 5-7-80	0 34 5 23	36	—	Passed
11	The National Company Limited (Acquisition and Transfer of Undertakings) Bill, 1980	26-6-80	—	3-7-80	2 07	3	1	Passed, as amended.
12	The Assam State Legislature (Delegation of Powers) Bill, 1980	26-6-80	—	5-7-80	0 21 2 03	15	—	Passed
13	The Brahmaputra Board Bill, 1980	1-7-80	—	5-8-80 6-8-80 7-8-80	3 49	18	—	Passed
14	The Appropriation (Railways) No. 3 Bill, 1980	2-7-80	—	3-7-80	0 38	—	—	Passed
15	The Appropriation (No. 3) Bill, 1980	23-7-80	—	24-7-80	3 25	—	—	Passed
16	The Territorial Army (Amendment) Bill, 1980	25-7-80	—	—	—	2	—	Pending
17	The Dock Workers (Regulation of Employment) Amendment Bill, 1980	28-7-80	—	8-8-80 11-8-80	1 30	4	—	Passed

18	The Delhi Rent Control (Amendment) Bill, 1980.	1-8-80	—	—	14	—	Pending
19	The Ear Drums and Ear Bones (Authority for Use for Therapeutic Purposes) Bill, 1980.	1-8-80	—	—	6	—	Pending
20	The Delhi Municipal Laws (Amendment and Validation) Bill, 1980.	4-8-80	—	—	7	0 12	Pending
21	The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1980.	4-8-80	—	—	3	0 13	Pending
22	The Mica Mines Labour Welfare Fund (Amendment) Bill, 1980.	26-3-80 (Earlier Session)	—	4-8-80	—	1 17	Passed
23	The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Bill, 1980*	11-8-80	—	—	—	—	Pending
24	The Aligarh Muslim University (Amendment) Bill, 1980.	28-3-80 (Earlier Session)	—	12-8-80	1	—	Bill withdrawn by leave of the House.
25	The Aligarh Muslim University (Second Amendment) Bill, 1980.	12-8-80	—	—	—	—	Pending
26	The Bengal Chemical and Pharmaceutical Works Limited (Acquisition and Transfer of Undertakings) Bill, 1980	12-8-80	—	—	—	—	Pending
27	The High Court at Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Bill, 1980.	12-8-80	—	—	—	—	Pending

*The motion for consideration of the Bill was discussed together with two statutory Resolutions seeking disapproval of the Essential Services Maintenance (Assam) Ordinance, 1980 and approval of Notification declaring certain Services as essential in Assam.

**The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of National Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.

1	2	3	4	5	6	7	8	9
					H M			
28	The Hotel-Receipts Tax Bill, 1980	12-8-80	—	—	—	—	—	Pending
29	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1980	12-8-80	—	—	—	—	—	Pending
30	The Criminal Law (Amendment) Bill, 1980.	12-8-80	—	—	—	—	—	Pending

S U M M A R Y

1. Bills pending at the end of the last session	5
2. Bills introduced	24
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills returned by Rajya Sabha with amendments and laid on the Table .	Nil
6. Bills passed	17
7. Bills negatived	Nil
8. Bills withdrawn	1
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha .	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 453 of Lok Sabha Bulletin—Part II, dated 28 August, 1980	12

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1	The Freedom of Religion (Removal of Restrictions) Bill, 1980 by Shri Ram Jethmalani.	13-6-80	—	—	—	—	—	Pending
2	The Boundary Commission Bill, 1980 by Shri Eduardo Falcão.	13-6-80	—	—	—	—	—	Pending
3	The Border Areas (Uttar Pradesh Hill Districts) Planning and Development Bill, 1980 by Shri Harish Chandra Singh Rawat.	13-6-80	—	—	—	—	—	Pending
4	The Constitution (Amendment) Bill, 1980 (Amendment of Preamble and article 1, etc.) by Shri Chitta Basu.	13-6-80	—	—	—	—	—	Pending
5	The Dowry Prohibition (Amendment) Bill, 1980 (Amendment of sections 2,3, etc.) by Shrimati Pramila Dandavate.	13-6-80	—	—	—	—	—	Pending
6	The Constitution (Amendment) Bill, 1980 (Insertion of new article 16A, etc.) by Shri K. Lakkappa.	13-6-80	—	—	—	—	—	Pending
7	The Small Farmers Assistance Bill, 1980 by Shri K. Lakkappa.	13-6-80	—	—	—	—	—	Pending

8	The Caste System Abolition, Bill 1980 By Shri K. Lakshappa.	—	—	—	—	Pending
9	The Constitution (Amendment) Bill, 1980 (Amendment of articles 101 and 190) by Shri K. Lakshappa.	—	—	—	—	Pending
10	The Indian Fisheries (Amendment) Bill, 1980 (Amendment of sections 3, 4, etc.) by Dr. Vasant Kumar Pandit.	—	—	—	—	Pending
11	The Indian Penal Code (Amendment) Bill, 1980, (Amendment of section 53, etc.) by Shri George Fernandes.	—	—	7 minutes taken on introduction of Bills at S.No. 1—11.	—	Pending
12	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule by Shri Chitta Basu.	—	(Earlier session 28-3-80) 13-6-80 (further consideration)	1—37 excluding 0-05 minutes taken during Second Session)	Nil	Bill with — drawn by leave of the House on 13-6-80.
13	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Dr. Karan Singh.	—	13-6-80 27-6-80 (consideration)	1 38	Nil	Bill with — drawn by leave of the House on 27-6-80.
14	The Indian Forest (Amendment) Bill, 1980 (Insertion of section 36A) by Shri P. Rajagopal Naidu.	—	—	—	—	Pending
15	The Customs (Amendment) Bill, 1980 (Amendment of sections 104 and 123) by Shri Bapusabhai Parulkar.	—	—	—	—	Pending
16	The Jaggery Board Bill, 1980 by Shri P. Rajagopal Naidu.	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
17	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Shri R.P. Yadav.	27-6-80	—	—	—	—	—	Pending
18	The Reservation of posts in Central Government Services (for Backward Classes) Bill, 1980 by Shri R. P. Yadav.	27-6-80	—	—	3 minutes taken on introduction of Bills at S. Nos. 14-18	—	—	Pending
19	The Constitution (Amendment) Bill, 1980 (Amendment of articles 19 and 326) by Prof. Madhu Dandavate.	28-3-80 (Earlier Session)	—	27-6-80 11-7-80 (consideration)	3-33	—	—	Motion was declared as not carried in accordance with rule 157 of the Rules of Procedure and in accordance with the Constitution.
20	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Prof. Narain Chand Parashar.	11-7-80	—	—	—	—	—	Pending
21	The Constitution (Amendment) Bill, 1980 (Amendment of article 366, etc.) by Prof. Narain Chand Parashar.	11-7-80	—	—	—	—	—	Pending
22	The Armed Forces (Special Powers) Repeal Bill, 1980 by Shri George Fernandes.	11-7-80	—	—	—	—	—	Pending
23	The Starvation Deaths (Precautionary Measures and Responsibilities) Bill, 1980 by Shri Ram Vilas Paswan.	11-7-80	—	—	—	—	—	Pending

24	The Constitution (Amendment) Bill, 1980 (Substitution of article 341) by Shri Ram Vilas Paswan	11-7-80	-	-	-	-	Pending
25	The Constitution (Scheduled Tribes) (Uttar Pradesh) Order (Amendment) Bill, 1980 by Shri Harish Chandra Singh Rawat.	11-7-80	-	-	5 minutes taken on introduction of Bills at S.Nos.20-25.	-	Pending
26	The Small Farmers and Agricultural Workers Security Bill, 1980 by Shri P. Rajagopal Naidu.	14-3-80 (Earlier Session)	-	11-7-80 25-7-80 (consideration)	1247	2	Nil
27	The Delineitation of Cantonment (Ranikhet) Bill, 1980 by Shri Harish Chandra Singh Rawat.	25-7-80	-	-	-	-	Bill withdrawn by leave of the House on 25-7-80.
28	The Indian Penal Code (Amendment) Bill, 1980 (Amendment of sections 53, 118, etc.) by Shri Bapusaheb Parulekar.	25-7-80	-	-	-	-	Pending
29	The Pensions Bill, 1980 by Shri V.N. Gadgil.	25-7-80	-	-	-	-	Pending
30	The Land Acquisition (Amendment) Bill, 1980, (Amendment of Section 4) by Shri G.M. Banatwalla.	25-7-80	-	-	-	-	Pending
31	The Constitution (Amendment) Bill, 1980 (Amendment of article 155) by Prof. Madhu Dandavate.	25-7-80	-	-	-	-	Pending
32	The Solar Energy Development Commission Bill, 1980 by Shri P. Rajagopal Naidu.	25-7-80	-	-	-	-	Pending
33	The Constitution (Scheduled Castes) Orders (Amendment Bill, 1980 by Shri G. S. Reddi.	25-7-80	-	-	-	-	Pending
34	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (Amendment of sections 3, 4, etc.) by Shri Digvijay Singh.	25-7-80	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
					H	M		
35	The Freedom of Religion Bill, 1980 by Shri G.S. Reddi.	25-7-80	—	—	—	—	—	Pending
36	The Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1980 by Shrimati Geeta Mukherjee.	25-7-80	—	—	—	—	—	Pending
37	The Constitution (Amendment) Bill, 1980 (Substitution of article 81, etc.) by Shrimati Geeta Mukherjee.	25-7-80	—	—	—	—	—	Pending
38	The Constitution (Amendment) Bill, 1980 (Amendment of article 16) by Shrimati Geeta Mukherjee	25-7-80	—	—	—	—	—	Pending
39	The Constitution (Amendment) Bill, 1980 (Insertion of new article 34A) by Shrimati Geeta Mukherjee.	25-7-80	—	—	—	—	—	Pending
40	The Country Fishing Boats Protection Bill, 1980 by Shri R.K. Mhalgi.	25-7-80	—	—	—	—	—	Pending
41	The Pensions (Amendment) Bill, 1980 (Amendment of section 4) by Shri R.K. Mhalgi.	25-7-80	—	—	—	—	—	Pending
42	The High court of Bombay (Establishment of Permanent Benches at Aurangabad and Pune in Maharashtra) Bill, 1980 by Shri R.K. Mhalgi.	25-7-80	—	—	—	—	—	Pending
43	The Constitution (Amendment) Bill, 1980 (Amendment of articles 83 and 172) by Shri R.K. Mhalgi.	25-7-80	—	—	—	—	—	Pending
					10 minutes taken on introduction of Bills at S.Nos 27-43			

44	The Constitution (Amendment) Bill, 1980 (<i>Omission of article 331. etc.</i>) by Shri Bapusaheb Farulekar.	—	—	0	15	—	—	Motion for leave to introduce opposed and negatived on 25-7-80.
45	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 19 and 41</i>) by Shri Bapusaheb Farulekar.	—	25-7-80 8-8-80 (consideration)	2	29	2	Nil	Discussion on the motion for consideration not concluded.
46	The Constitution (Amendment) Bill, 1980 (<i>Amendment of article 536</i>) by Shri Bapusaheb Farulekar.	—	—	—	—	—	—	Pending
47	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 330 and 332</i>) by Shri Suraj Bhan.	—	—	—	—	—	—	Pending
48	The Constitution (Amendment) Bill, 1980 (<i>Amendment of article 335</i>) by Shri Suraj Bhan.	—	—	—	—	—	—	Pending
49	The Bihar Atomic Authority Bill, 1980 by Shri Ramavtar Shastri.	—	—	—	—	—	—	Pending
50	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (<i>Amendment of section 8A</i>) by Shri Bhagwat Jha Azad	—	—	—	—	—	—	Pending
51	The Code of Civil Procedure (Amendment) Bill, 1980 (<i>Omission of section 80</i>) by Shri Bapusaheb Farulekar.	—	—	—	—	—	—	Pending
52	The Constitution (Amendment) Bill, 1980 (<i>Substitution of article 54 and amendment of articles 55, 81, etc.</i>) by Prof. Madhu Dandavate.	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
53	The Compulsory Purchase of Surplus Agricultural Commodities Bill, 1980 by Shri P. Rajagopal Naidu.	8-8-80	—	—	—	—	—	Pending
54	The Blind Persons (Employment) Bill, 1980 by Prof. Madhu Danvadate.	8-8-80	—	—	—	—	—	Pending
55	The Constitution (Amendment) Bill, 1980 (<i>Amendment of Eighth Schedule</i>) by Prof. Narain Chand Parashar.	8-8-80	—	—	—	—	—	Pending
56	The One Family One Post (in Government Service) Bill, 1980 by Shri Ram Vilas Paswan.	8-8-80	—	—	—	—	—	Pending
57	The Constitution (Amendment) Bill, 1980 (<i>insertion of new article 13A</i>) by Shri Ram Vilas Paswan.	8-8-80	—	—	—	—	—	Pending
58	The Salary, Allowances and Pensions of Members of Parliament (Amendment) Bill, 1980 (<i>Amendment of section 3, etc.</i>) by Shri Mool Chand Daga.	8-8-80	—	—	—	—	—	Pending
59	The Backward Areas Development Board Bill, 1980 by Shri Eduardo Falcão.	8-8-80	—	—	—	—	—	Pending
60	The Compulsory Voting Bill, 1980 by Shri Eduardo Falcão.	8-8-80	—	—	—	—	—	Pending
61	The Constitution (Amendment) Bill, 1980 (<i>Amendment of Eighth Schedule</i>) by Shri Eduardo Falcão.	8-8-80	—	—	—	—	—	Pending
62	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 124, 125, etc.</i>) by Shri Atal Behari Vajpayee.	8-8-80	—	—	9 minutes taken on introduction of Bills at S. Nos. 46-62	—	—	Pending

SUMMARY

1. Bills pending at the end of last session	32
2. Bills introduced	56
3. Bills withdrawn	3
4. Bill negatived	1
5. Part-discussed	1
6. Bills pending at the end of the session <i>vide</i> para No. 454 of Bulletin-Part-II dated 28 August, 1980	84

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4	5
				H. M.
1	Acute power shortage in various parts of the country leading to huge production losses	Shri Janardhana Poojary	Shri A. B. A. Ghani Khan Chaudhuri 9-6-80	1 08
2	Reported burning of some Harijans in village Kafalta in Almora District of Uttar Pradesh on 9 May, 1980.	Shri Harikesh Bahadur	Shri Yogendra Makwana 10-6-80	1 00
3	Strike of Loco Running Staff of Delhi Division of Northern Railway resulting in cancellation of 110 passenger and goods trains.	Shri R. K. Mhalgi	Shri C. K. Jaffer Sharief 11-6-80	0 40
4	Reported declaration of two districts of Tripura as Disturbed Areas following large scale violence resulting in death of a large number of persons and injuries to many others.	Shri Atal Bihari Vajpayee	Giani Zail Singh 12-6-80	0 55
5	Serious drought situation in various parts of the country .	Prof. Narain Chand Parashar	Rao Birendra Singh 13-6-80	1 07
6	Reported murder of three Mizoram Government Officials by the M.N.F. insurgents at Shillong on the night of 13 June, 1980 following the "Quit Notice" served on the non-Mizos in the State.	Shri Hannan Mollah	Shri Yogendra Makwana 17-6-80	0 25
7	Reported token strike by resident doctors in major hospitals in Delhi on 16 June, 1980.	Shri Chiranji Lal Sharma	Shri B. Shankarand 18-6-80	0 39
8	Acute power crisis in the capital.	Shri Janardhana Poojary	Shri A. B. A. Ghani Khan Chaudhuri 19-6-80	0 24
9	Reported strike by the students of Ayurvedic Colleges in Delhi.	Shri Chiranji Lal Sharma	Shri B. Shankarand 20-6-80	0 13

1	2	3	4	5
				H. M.
10	Reported death of five miners in a coal mine accident in Santhal Parganas, Bihar.	Shri Ram Vilas Paswan	Shri A. B. A. Ghani Khan Chaudhuri 26-6-80	o 16
11	Reported steep rise in prices of sugar in Delhi, Bombay and Calcutta due to lower quota released by the Government for June and July, 1980.	Shri K. M. Madhukar	Rao Birendra Singh 27-6-80	o 30
12	Reported discovery of a decomposed human body in a fresh water pumping tank which supplies drinking water at Delhi Main Railway Station causing serious health hazard to customers, visitors and Rail way employees.	Shri Sushil Bhattacharya	Shri C. K. Jaffar Sharief 30-6-80	o 16
13	Situation arising out of a cloudburst in Gyansu Village of Uttarkashi in Uttar Pradesh and reported wiping out of the whole village, resulting in great human tragedy.	Shri Harikesh Bahadur	Rao Birendra Singh 1-7-80	o 29
14	Reported Chinese offer to settle the border problem on the basis of the present line of actual control and reaction of the Government there-to.	Shri Ram Vilas Paswan	Shri P. V. Narasimha Rao 2-7-80	o 36
15	Reported closure of a number of Industrial units in Dhanbad Coal Fields area rendering about 10,000 workers jobless.	Shri Chandradeo Prasad Verma	Shri Charanjit Chanana 3-7-80	o 47
16	Reported attack on a bus in Tripura in which eight persons were killed and thirty-five others were injured.	Dr. Subramaniam Swamy	Shri Yogendra Makwana 4-7-80	o 36
17	Situation arising out of the recent heavy floods in Gujarat and the steps taken by the Government to assist the flood affected people.	Shri Ram Vilas Paswan	Rao Birendra Singh 7-7-80	o 31
18	Reported indefinite strike by Junior Doctors in major hospitals in Delhi disrupting essential services in many city-hospitals.	Shri K. Lakkappa	Shri B. Shankaranand 8-7-80	o 39
19	Reported busting of Inter-state Coal smugglers racket involving lakhs of rupees.	Shri Janardhana Poojary	Shri Vikram Mahajan 9-7-80	1 04
20	Government's schemes to bring about improvement in the slums of the metropolitan cities of the country.	Shri Chandrajit. Yadav	Shri P. C. Sethi 10-7-80	o 53

1	2	3	4	5
				H. M.
21	Deteriorating law and order situation in Delhi, the recent incident being a daylight robbery in "Khari Baoli" Delhi, on 9 July, 1980 and steps taken by the Government to improve the situation.	Shri Krishan Pratap Singh	Shri Yogendra Makwana 11-7-80	1 11
22	Reported plan of subversion of the North-Eastern States styled 'Operation Bhrahmaputra' aimed at the creation of a new independent nation comprising of Meghalaya, Tripura, Mizoram, Manipur Nagaland and some parts of Assam and Arunachal Pradesh and the steps taken by Government in this regard.	Shri Euduro Faleiro	Shri Yogendra Makwana 15-7-80	1 17
23	Reported extreme inconvenience caused to the people of the country in general, North-Western and Delhi Circles in particular on account of the serious dislocation and disruption in telecom services, particularly the telephone services both local and trunk.	Shri R. L. Bhatia	Shri Kartik Oraon 16-7-80	0 40
24	Reported serious situation arising out of social tensions in North Bengal and the demand for separate Gorkhaland and Uttarkhand and the steps taken by the Government in this regard.	Shri Krishan Pratap Singh	Shri Yogendra Makwana 17-7-80	0 48
25	Outcome of recent talks held in New Delhi between the Foreign Ministers of Pakistan and India.	Shri K. M. Madhukar	Shri P. V. Narasimha Rao 18-7-80	0 41
26	Situation arising out of recent floods in various parts of the country.	Shri K. M. Madhukar	Shri Kedar Pandey 22-7-80	1 23
27	Decisions taken at the recent Labour Ministers Conference held in New Delhi.	Shri Ramavatar Shastri	Shri T. Anjiah 23-7-80	0 25
28	Reported disapproval by the Bar Council of India of the Government's proposal to appoint the seniormost Judge of a High Court as Chief Justice of any High Court in the country.	Shri Bhogendra Jha	Shri Shiv Shankar 24-7-80	1 12
29	Reported disappearance of two train-loads of sugar worth crores of rupees despatched by Food Corporation of India for Madhya Pradesh and action taken by the Government thereon.	Shri G. M. Banatwalla	Rao Birendra Singh 25-7-80	0 55

1	2	3	4	5
				H. M.
30	Reported resignation of Justice Ramesh Chandra Srivastava of Allahabad High Court.	Shri Bapusaheb Parulekar	Shri Shiv Shankar 28-7-80	2 00
31	Recommendation of the Agricultural Prices Commission regarding procurement price of paddy and the reaction of the Union Government thereto in the light of views expressed by Chief Ministers of various States.	Shri Chitta Basu	Rao Birendra Singh 29-7-80	1 53
32	Press reports to the effect that Peking appeared to be backsliding by disputing India's stand on McMahon Line as boundary between India and China and reaction of Government thereto.	Shri Ghulam Rasool Kochack	Shri P. V. Narasimha Rao 31-7-80	0 12
33	Reported loss of life and property in some parts of the country particularly in district Pithoragarh, U.P. following the earthquake on 29 July, 1980 and steps taken by Govt. to provide relief to the affected people.	Shri Harihar Chandra Singh Rawat	Rao Birendra Singh 1-8-80	0 58
34	Reported pilferage of Rupees one lakh worth of lubricating oil daily from the Indian Oil Corporation pipeline running from Manali Refinery to Madras Port.	Shri Vijay Kumar Yadav	Shri Veerendra Patil 4-8-80	0 47
35	Reported severe fall in the prices of raw jute in West Bengal and other Jute growing areas causing untold sufferings to lakhs of cultivators and failure of the Jute Corporation of India to procure the entire raw jute.	Prof. Rupchand Pal	Shri Pranab Kumar Mukherjee 6-8-80	1 23
36	Reported acute shortage of life saving and other essential drugs in Delhi and other parts of the country.	Shri Rashid Masood	Shri Dalbir Singh 7-8-80	0 09
37	Reported delay in implementation of Bijaya Nagar Steel Plant in Karnataka and inadequate financial provision in the present Budget for its speedy implementation.	Shri M. Ram Gopal Reddy	Shri Pranab Kumar Mukherjee 11-8-80	1 09

5. DIVISIONS

No. of Divisions held 9

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken	
1	2	3	4	
			H.	M.
(i) <i>Railway Budget</i>				
Budget (Railways) for 1980-81	16-6-80		0	36
		17-6-80 18-6-80 19-6-80 20-6-80	} General Discussion	12 31
		2-7-80		
		Discussion and voting on Demands for Grants		
(ii) <i>General Budget</i>				
Budget (General) for 1980-81	18-6-80		1	38
		26-6-80 27-6-80 30-6-80 1-7-80	} General Discussion	16 28
Discussion and voting on Demands for Grants of Ministry/Department of—				
		5-7-80 7-7-80	} Commerce	6 56
		7-7-80 8-7-80 9-7-80	} External Affairs	8 52
		9-7-80 10-7-80 11-7-80	} *Energy *Coal	5 42
		15-7-80 16-7-80 17-7-80	} **Agriculture **Rural Reconstruction	11 11

*Discussed together.

**Discussed together.

[P.T.O.]

1	2	3	4
			H. M.
	17-7-80 18-7-80 19-7-80	} Defence	6 38
	19-7-80 21-7-80 22-7-80	} Home Affairs	16 29
	22-7-80 23-7-80	} Industry	7 13
		Irrigation Civil Supplies Communications Education and Culture Finance Health and Family Welfare Information and Broadcasting Labour Law, Justice and Company Affairs Petroleum, Chemicals and Fertilizers Planning Shipping and Transport Social Welfare Steel and Mines Supply and Rehabilitation Tourism and Civil Aviation Works and Housing Atomic Energy Electronics Science and Technology Space Lok Sabha Rajya Sabha Parliamentary Affairs Secretariat of the Vice-President	0 03
	Guillotined at 6 P.M. on 23-7-80		
		Total time taken on Demands for Grants	63 04

(iii) Budget in respect of State of Assam

Demands for Grants on Account in respect of the Budget (Assam) for 1980-81	14-3-80 (Second Session)	10-6-80 11-6-80	} Discussion and Voting on Demands for Grants on Account	2 58
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7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Dr. B. N. Singh	11-3-80 to 28-3-80	25-7-80
2.	Shri K. Ramamurthy	9-6-80 to 30-6-80	
3.	Shri M. S. K. Sathiyendran	9-6-80 to 6-8-80	
4.	Shri Vasantao Patil	19-7-80 to 14-8-80	
5.	Shri Misryar Khan	11-6-80 to 31-7-80	

8. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief subject	Motion under Rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry concerned	Remarks
					H M		
1	Twenty-eighth Report of UPSC.	191	Shri P. Venkatasubbaiah	11-3-80 (Second Session) 12-6-80	1 32 (excluding 1 Hr 32 mts. taken during the Second Session)	Home Affairs	Adopted
2	Disapproval of the conduct of the Minister of Energy and Coal Shri A.B.A. Ghani Khan Chaudhuri.	191	Shri Jyotirmoy Bosu	7-8-80	3 35	<i>Emergency</i>	Negated
3	Statement made by the Minister of Petroleum, Chemicals and Fertilizers on 10-6-80 re : increase in the prices of petroleum products in June, 1980.	342	Prof. Madhu Dandavate	12-8-80	4 10	Petroleum, Chemicals and Fertilizers	—
4	Statement made by the Minister of Irrigation on 27-7-80 regarding flood situation.	342	Shri Ram Nagina Misra	12-8-80	3 32	Irrigation	—

(ii) Motion for modification of statutory rules and regulations

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Modification of the Motor Vehicles (Protective Headgears) Rules, 1980, laid on the Table on 19-6-80	Shri R.K. Mhalgi	5-8-80	H 1	M 03 Shipping and Transport	Negative

9 OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1	Shri Bhogendra Jha	Madhubani	Bihar	Hindi (Affirmation)	11-6-80
2	Shri Virbhadra Singh	Mandi	Himachal Pradesh	English (Oath)	26-6-80
3	Shri P. Namgyal	Ladakh	Jammu & Kashmir	English (Affirmation)	21-7-80

10. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
1	Marshal Josip Broz Tito, President of Yugoslavia.	4-5-80	} <i>Adalat</i>		
2	Shri Aziz Imam, sitting Member of Lok Sabha ✓	30-4-80			
3	Shri Ramanand Tiwary, Member of Sixth Lok Sabha. ✓	5-4-80			
4	Shri K. Chikkalingaiah, Member of Fifth and Sixth Lok Sabha. ✓	8-4-80		9-6-80	1 02
5	Shri Jethalal Joshi, Member of First Lok Sabha. ✓	10-4-80			
6	Shri Shamim Ahmed Shamim, Member of Fifth Lok Sabha. ✓	1-5-80			
7	Pandit Shiv Sharma, Member of Fourth Lok Sabha. ✓	20-5-80			
8	Shri Mahavir Tyagi, Member of Constituent Assembly, Provisional Parliament, First, Second and Third Lok Sabha. ✓	22-5-80			
9	Shri Chandrika Ram, Member of Constituent Assembly and Provisional Parliament.	15-2-80	} <i>Desai</i>		
10	Shri D. D. Desai, Member of Fifth and Sixth Lok Sabha. ✓	9-6-80		12-6-80	0 04
11	Shri A. Jayaraman, Member of First Lok Sabha. ✓	9-6-80			

1	2	3	4	5	6
✓ 12	Shri Sanjay Gandhi, sitting Member of Lok Sabha.	23-6-80	23-6-80	H. 0 M. 54	After obituary reference House adjourned for the day.
✓ 13	Shri V. V. Giri, former President of India.	24-6-80	25-6-80	0 45	After obituary reference House adjourned for the day.
✓ 14	Shri Ugrasen, Member of Sixth Lok Sabha.	1-7-80	3-7-80	0 02	
✓ 15	Shri Bangshi Thakur, Member of Second Lok Sabha.	3-7-80	11-7-80	0 02	
✓ 16	Shri Dinen Bhattacharya, sitting Member of Lok Sabha.	14-7-80	14-7-80	0 33	After obituary reference House adjourned for the day.
✓ 17	Shri V. Shanker Giri, Member of Fifth Lok Sabha.	19-7-80	21-7-80	0 02	
✓ 18	Shri M. V. Krishnappa, Member of First, Second, Third, Fourth, Fifth and Sixth Lok Sabha.	1-8-80	4-8-80	0 03	

11. PAPERS LAID ON THE TABLE

(i) By Government	869
(ii) By Private Members	1

12. PERSONAL EXPLANATION UNDER RULE 357

Subject	Name of Member who made the personal explanation	Date	Time taken
			H. M.
Certain remarks about Shri Niren Ghosh made by Shri Ananda Gopal Mukhopadhyay in the House on 8 July, 1980.	Shri Niren Ghosh	24-7-80	0 01

13. PETITIONS

Presented by Members

14. PRIVILEGE MATTERS

Sr. No.	Brief subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	Question of privilege given notice of by Shri Eduardo Falcão against Sarvareshi George Fernandes, Ram Vilas Paswan, Samar Mulherjee, Jyotirmoy Bose, Madhu Dandavate, Indrajit Gupta and Chitta Basu for casting aspersions on the Speaker, as reported in the <i>Hindustan Times</i> and the <i>Patriot</i> of 27 March, 1980.	Shri Eduardo Falcão	11-6-80	0 01	The Speaker informed the House that the Editor and General Manager of UNI and the General Manager of PTI in their reply had stated that the impugned news-item was based on a signed statement/Press briefing by Shri Ram Vilas Paswan. The unqualified apology tendered by Shri Ram Vilas Paswan for his statement reported in the Press was accepted and the matter was treated as closed.
2	Complaint made by Shri Mani Ram Bagri regarding alleged misreporting of the Member by <i>Hind Samachar</i> of 29 June, 1980, and Urdu daily of Jullundur.	Shri Mani Ram Bagri	8-7-80	0 01	The Speaker informed the House that the Editor of the Newspaper had expressed regret for the mistake. In view of the regret expressed by the Editor, the matter was treated as closed.

Fernandes

1	2	3	4	5	6
3	Question of privilege given notice of by Shri Jyotirmoy Bosu against certain officers of the Ministry of Industry for writing to the Ministry of Home Affairs to take such action as that Ministry might like against another officer of the Ministry for giving certain evidence before the sub-Committee of Committee on Public Undertakings of Lok Sabha on 16 October, 1978.	Shri Jyotirmoy Bosu	10-7-80	0 01	The Speaker gave his ruling and withheld his consent to the raising of the question of privilege.
4	Question of privilege given notice of by Shri Mani Ram Bagri regarding alleged misreporting of the party affiliation of Shri Jaipal Singh Kashyap while reporting the proceedings of the House by the <i>Patriot</i> of 25 July, 1980, an English daily of New Delhi.	Shri Mani Ram Bagri	30-7-80	0 02	The Speaker informed the House that the Editor of <i>Patriot</i> had expressed his sincere regrets for the mistake and had also published a correction in his newspaper of 30-7-1980. In view of the regret expressed by the Editor the matter was treated as closed.

‘ H. M

15. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers @*	982
Number of Questions orally answered	327

(ii) Unstarred

Number of questions put down in Question Lists for Written Answers and Written Answers furnished% **	8058
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(iii) Short Notice Question

Number of Questions put down in Short Notice Question Lists	2
Number of Questions orally answered	2

* Includes 24 Starred Questions transferred/postponed from one Ministry to another.

** Includes 127 Unstarred Questions transferred from one Ministry to another.

@Includes 21 Starred Questions which lapsed due to the cancellation of the sitting of Lok Sabha which had been fixed on Thursday 14 August, 1980.

%Includes 191 Unstarred Questions which lapsed due to the cancellation of the sitting of Lok Sabha which had been fixed on Thursday, 14 August 1980.

(iv) Half-an-Hour Discussions arising out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the Discussion	Date	Ministry	Time taken
1		3	4	5	6
					Hrs. Mts
1	High Level Working Group on Cement Industry.	Shri Jyotirmoy Bose	16-6-80	Industry	0 . 40
2	Additional facilities to Freedom Fighters.	Shri Ramavatar Shastri	3-7-80	Home Affairs	0 . 32
3	Delay in declaration of results of Assembly Elections in Bihar.	Shri Indrajit Gupta	16-7-80	Law, Justice and Company Affairs	0 . 50
4	Per capita installed capacity availability and consumption of electricity.	Shri Bhogendra Jha	21-7-80	Energy and Coal	0 . 44
5	Creation of excess power generation capacity.	Shri Niren Ghosh	30-7-80	Energy and Coal	1 . 08
6	Marketing of Cardamom.	Shri M.V. Chandrasekhara Murthy	1-8-80	Commerce	0 . 44
7	Import of Anti-biotic drugs from U.S.A.	Shri Jyotirmoy Bose	4-8-80	Health and Family Welfare	0 . 46
8	Separate Ministry for Scheduled Tribes.	Shri Bhockhabhai	6-8-80	Home Affairs	0 . 51
9	Uniform procedure for sale of commodities at fair price shops.	Shri T.R. Shamanna	8-8-80	Civil Supplies	1 . 03
10	Bagasse based paper industry in North Bihar.	Shri Harinath Mishra	11-8-80	Industry	1 . 10

16. RESIGNATIONS BY MEMBERS

Sl. No.	Name	State	Constituency	Date from which resignation took effect.	Date of publication in Bulletin and Notification in Gazette	Date of announcement in the House.
1	Shri H.N. Bahuguna	Uttar Pradesh	Garhwal	19-3-80	19-5-80	9-6-80
2	Shri Vahwanath Pratap Singh	Uttar Pradesh	Allahabad	28-7-80	28-7-80	28-7-80

17. RESOLUTIONS

(i) Government Resolutions

Sl. No.	Brief Subject	Name of Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
						H. M.
*1	Appointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend payable by the Railway Undertaking in General Revenues and other ancillary matters in connection with Railway Finance <i>vis-à-vis</i> General Finance.	Shri Kamalapati Tripathi	1-8-80 4-8-80	1.17	Railways	Adopted
*2	Recommendation to Rajya Sabha to associate 6 members with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-à-vis</i> General Finance.					

* Discussed together.

(A) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act.	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Approval of the continuance in force of the Proclamation dated 12-12-79 in respect of Assam for a further period of six months w.e.f. 12-6-80.	Article 356	Giani Zail Singh	9-6-80 10-6-80	H. M. 5 04	Home Affairs	Adopted
2	Disapproval of the National Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980 (Ordinance No. 4 of 1980).	Article 123	Shri T.R. Shamanna	3-7-80	1 42	Commerce	Negative
3	Disapproval of the Essential Services Maintenance (Assam) Ordinance, 1980 (Ordinance No. 2 of 1980)	Article 123	Shri George Fernandes	3-7-80 4-7-80		Home Affairs	Negative
4	Approval of the Notification issued by the Government of Assam declaring certain services as essential services.	Section 2(2) of Essential Services Maintenance (Assam) Ordinance, 1980	Shri Yogendra Mahwana	3-7-80 4-7-80 5-7-80	4 38	Home Affairs	Adopted

* Discussed together with the motion for consideration of the National Company Limited (Acquisition and Transfer of Undertakings) Bill, 1980.

** Discussed together along with motion for consideration ^{by} of the Essential Services Maintenance (Assam) Bill, 1980

1 2 3 4 5 6 7 8

- 5 Approval for fixing the sum of one hundred and thirty crores of rupees as the maximum amount which the Assam State Electricity Board may have on loan. *H. M.* 1.07 Energy Adopted
- 6 Approval of the draft Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1980. *H. M.* 1.15 Home Affairs Adopted

(iii) Private Members' Resolutions

Sl. No.	Brief subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
1	Centre-State relationship.	Shrimati Suseela Gopalan	1-2-1980 (First Session) 21-3-1980 during first and second sessions (Second Session) 20-6-1980	<i>H. M.</i> 0-55 (excluding 3 hrs. 17 minutes taken during first and second sessions)	Home Affairs	Negative
2	Central Legislation for agricultural workers.	Shri P.K. Kadiyan	20-6-1980-4-7-1980	3-03	Rural Reconstruction	Negative
3	Serious situation in North East India.	Shri Krishna Chandra Halder	4-7-1980 18-7-1980 1-8-1980	4-18	Home Affairs	Withdrawn by leave of the House.
4	Implementation of policies and programmes for tribal areas and Scheduled Castes.	Shri Giridhar Gomango	1-8-1980	1-40	Home Affairs	Discussion not concluded.

18. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Under rule	Name of Member who raised the discussion	Date of discussion	Time taken	Ministry/Department concerned	Remarks
						H. M.	
1	Statement made by the Minister of Home Affairs in the House on 2-7-80 regarding alleged molestation of a woman on 18-6-80 at Baghpat.	193	Prof. Madhu Dandavate	4-7-80	1.39	Home Affairs	-
2	Large scale increase in the incidents of rape and atrocities on women particularly working class women, Harijan and Adivasi women and the involvement of police officials in such crimes.	193	Shri Jyotirmoy Bose	10-7-80	2.55	Home Affairs	-
3	Situation arising out of the spiralling prices of agricultural inputs, especially of fertilisers in the country.	193	Shri Dhanik Lal Mandal	6-8-80	2.01	Agriculture	-
4	Widespread rape of mother earth resulting in the cumulative depletion of the natural resources, pollution of the habitat and upsetting the ecological balance.	193	Shri Digvijay Singh	11-8-80	2.48	Science & Technology	-

19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements

S. No.	Subject	By Whom	Date
1	Adjournment of the House at 4.30 P.M. on 18-6-80 to re-assemble at 5 P.M. for the presentation of the General Budget	Speaker	18-6-80
2	Cancellation of the sitting of House fixed for Saturday, 21 June, 1980.	Dy. Speaker	18-6-80
3	Postponement of Half-an-Hour discussion fixed for 9 July, 1980 to 11 July, 1980.	Chairman	8-7-80
4	Postponement of Half-an-Hour discussion fixed for 11 July, 1980 to 16 July, 1980.	Chairman	11-7-80
5	Cancellation of the sitting of the House fixed for Saturday, 26 July, 1980.	Dy. Speaker	22-7-80

20. STATEMENTS

(i) *Suo moto* statements made/laid by Ministers under Rule 372.

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
*1	Agitation by a section of the Loco Running Staff in Delhi Division of Northern Railway.	Shri Kamalapati Tripathi	9-6-80	..
2	Increase in the prices of petroleum products in June 1980 due to increases in the price of imported crude oil and petroleum products by the OPEC countries.	Shri Veesendra Patil	10-6-80	0.10
3	Arrest of some persons including some MLAs from Assam in New Delhi on 11 June 1980.	Shri P. Venkatasubbaiah	11-6-80	0.04
4	Government business for the week commencing 16 June 1980.	Shri Bhishma Narain Singh	13-6-80	0.12
5	Decision by a section of the loco running staff of the Delhi Division of the Northern Railway to call off the agitation w.e.f. the mid-night of 16 June 1980.	Shri C. K. Jaffer Sharief	16-6-80	0.01

*Statement was laid on the Table.

1	2	3	4	5
				H. M.
6	Official visit of Minister of External Affairs to USSR from June 3 to 7, 1980.	Shri P. V. Narasimha Rao	17-6-80	0 13
7	New Members of the Press Commission.	Shri V. P. Sathe	20-6-80	0 09
8	Government business for the week commencing 23 June, 1980.	Shri Bhishma Narain Singh	20-6-80	0 17
9	Measures taken by Central Government to provide immediate relief to the relief camps in Tripura.	Shri Nihar Ranjan Laskar	20-6-80	0 03
10	Oil and gas discoveries made by the Oil and Natural Gas Commission in the Bay of Bengal.	Shri Veerendra Patil	26-6-80	0 04
11	Cancellation of Notification under rule 75 of the Aircraft Rules, 1937 for holding an investigation into the crash of aircraft in New Delhi on 23 June, 1980.	Shri A. P. Sharma	26-6-80	0 03
12	Government business for the week commencing 30 June, 1980.	Shri Bhishma Narain Singh	27-6-80	0 25
13	Collision between 12 Down Delhi-Howrah Express and 45 Up Delhi-Amritsar Janata Express between Delhi and Delhi Shahdara stations of Northern Railway on 27 June, 1980.	Shri C. K. Jaffar Sharief	30-6-80	0 02
14	Newspprint allocation policy 1980-81	Shri V. P. Sathe	2-7-80	0 01
15	Alleged molestation of a woman on 18 June, 1980 at Baghpat.	Giani Zail Singh	2-7-80	0 50
16	Regarding discussion on the Statement made by Minister of Home Affairs on the alleged molestation of a woman on 18 June, 1980 at Baghpat to be held on Friday, 4 July 1980 at 6 P.M.	Shri Bhishma Narain Singh	2-7-80	0 01
17	Report of the Godavari Water Disputes Tribunal.	Shri Kedar Pandey	7-7-80	0 09
18	Acceptance by the Government of India of certain GATT Agreements on Non-Tariff Measures.	Shri Pranab Kumar Mukherjee	9-7-80	0 05
19	Withdrawal of money from the Contingency Fund towards payment of amount to Banks nationalised on 15 April, 1980.	Shri Maganbhai Barot	10-7-80	0 02
20	Centenary celebrations of 1400th Hijra Era.	Shri B. Shankaranand	15-7-80	0 02

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				H. M.
21	Outcome of the Nineteenth meeting of the Indo-Bangladesh Joint Rivers Commission held at Dacca from 9 to 11 July, 1980.	Shri Kedar Pandey	15-7-80	0 04
22	Launching of SLV-3 by the Indian Department of Space at Sriharikota on the morning of 18 July, 1980.	Smt. Indira Gandhi	18-7-80	0 02
23	Revised terms of reference of the Press Commission.	Shri V.P. Sathe	24-7-80	0 05
24	Government business for the week commencing 28 July, 1980.	Shri Bhishma Narain Singh	25-7-80	0 32
25	Decision by Government to grant a further instalment of Dearness allowance to Central Government employees and also another instalment of dearness relief to pensioners <i>vis à vis</i> 1 May, 1980.	Shri R. Venkataraman	25-7-80	0 04
26	Committee appointed by the Government to review the performance of the Food Corporation of India.	Shri R.V. Swaminatha..	28-7-80	0 01
27	Congratulations to Indian Hockey Team for their victory in the Olympic games in Moscow.	Smt. Indira Gandhi	30-7-80	—
28	Resumption of talks with Shri Laldenga, President Mizo National Front.	Giani Zail Singh]	30-7-80	0 05
29	Assam situation.	Giani Zail Singh	30-7-80	0 03
30	Government business for the week commencing 4 August, 1980.	Shri P. Venkatasubbaiah	1-8-80	0 41
31	Correcting the information given on 24 July, 1980 during reply to the debate on the Appropriation (No. 3) Bill, 1980 regarding provision for Vijayanagar Steel Plant.	Shri R.Venkataraman	6-8-80	0 0
32	Government business during the remaining part of the Session.	Shri P.Venkatasubbaiah	8-8-80	0 35
33	Adjournment <i>sine-die</i> of Lok Sabha on 12 August, 1980.	Shri Bhishma Narain Singh	11-8-80	—
34	Acceptance by Government of the major recommendations contained in the Tandam Committee Report on Marketing of Tea.	Shri Z.R. Ansari	12-8-80	0 04

Sl. No.	Brief subject	Name of Member who made the statement	Minister who made the statement in reply.	Date	Time taken
1	Certain information given by the Minister of Health & Family Welfare during Calling Attention on 18 June, 1980 regarding token strike of Resident Doctors in major Hospitals of Delhi.	Shri Ram Vilas Paswan	Shri B. Shankar-anand	7-7-80	H. M. 0 14
2	Certain information given on 25 July, 1980 by the Minister of Agriculture and Rural Reconstruction during Calling Attention on reported disappearance of sugar despatched by Food Corporation of India for Madhya Pradesh.	Prof. Madhu Dandavate	Rao Birender Singh	11-8-80	0 09
3	Certain information given by the Minister of Commerce on 7 July, 1980 during discussion on Demands for Grants of Ministry of Commerce and also in answer to USQ No. 4802 on 18 July, 1980 and that given by the Minister of Labour in answer to USQ No. 4549 on 17 July, 1980 regarding import policy of raw cashewnuts.	Prof. P. J. Kurien	Shri Pranab Kumar Mukherjee	11-8-80	0 07

Sl No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1	Bank credit facilities to rural population.	Shri Ramavatar Shastri		9-6-80	0 09
2	Incidents of violence during recent Assembly elections.	Prof. Madhu Dandavate			
3	Reported retrenchment of casual gangmen in Atansol Division.	Shri Samar Mukherjee			
4	Need for running more trains in Malabar region of Kerala.	Shr V. S. Vijayaraghavan			
5	Reported relay hunger strike by members of All India Apprentices Union.	Shri Indrajit Gupta			
6	Reported statement by the Chief Minister of Andhra Pradesh suggesting Presidential Form of Government in India.	Shri Jyotirmoy Bosu	Shri Shiv Shankar	10-6-80	0 17
7	Shifting of the head office of Hindustan Fertilizer Corporation from Delhi to Calcutta.	Shri Krishna Chandra Halder	Shri Veerendra Patil		
8	Reported strike by Insurance Medical Practitioners on the panel of Employees State Insurance Scheme in Maharashtra.	Shri R. K. Mhalgi			
9	Reported delay in the construction of Patna-Hajipur Ganga Bridge in Bihar.	Shri Ram Vilas Paswan			

1	2	3	4	5	6
10	Equitable distribution of paraffin wax.	Shri Somnath Chatterjee		H. M.	
11	Reported shortage of cement in Madhya Pradesh.	Dr. Vasant Kumar Pandit			
12	Problems of Cocoa growers of Karnataka, Kerala and Tamil Nadu.	Shri Janardhana Poojary		11-6-80	o o8
13	Reported non-availability of railway wagons to carry salt from the Rann of Kutch.	Shri Digvijay Singh			
14	Need for reviewing price of paddy.	Shri P. Rajagopal Naidu			
15	Supply of cement to the drought effected areas of Maharashtra for the construction of wells	Shri Keshorao Pardhi			
16	Reported threat to cottage match making industry due to mechanisation.	Shri S.A. Dorai Sebastian		12-6-80	o o7
17	Demand by the National Federation of Indian Women for probe into the death of a young woman because of dowry.	Smt. Geeta Mukherjee			
18	Frequent shut down of Kota Atomic Power Station.	Shri Virldhi Chander Jain			
19	Reported damages due to heavy rains in the coastal areas of Karnataka.	Shri Oscar Fernandes			
20	Reported mass killings in Tripura and failure of intelligence to check the undesirable elements.	Shri Jyotirmoy Bosu	Giant Zail Singh		
21	Reported rape of a sweeper's daughter at Chandigarh.	Smt. Pramila Dandavate			
22	Reported refusal by the Food Corporation of India to weigh the bags of sugar, rice and wheat etc. supplied to dealers.	Shri Chintamani Jena			

1	2	3	4	5	6
				H.M.	
23	Laying of report of inquiry into alleged police lathicharge on the procession of the blind in Delhi, on the Table of the House.	Shri Atal Behari Vajpayee			
24	Depleting stocks of essential commodities in Union territory of Lakshadweep.	Shri P. M. Sayeed		13-6-80	o 35
25	Reported fire in Harduwaganj Power House resulting in death of two persons on 26 April, 1980.	Shri Chandrapal Shailani			
26	Need for a gallery for the pedestrians on the newly constructed railway bridge over the Yamuna river in Mathura.	Shri Digambar Singh			
27	Need for providing drinking water in certain districts of Bihar.	Smt. Krishna Sahi		16-6-80	o 07
28	Reported lock-out in Hindustan Pilkington Glass Company Asansol and Carew and Company, Asawal.	Shri Ananda Gopal Mukhopadhyay			
29	Need for immediate measures to check the exploitation of children employed in various industries.	Shri Mool Chand Daga			
30	Reported acute shortage of cooking gas in Patna.	Shri Ramavatar Shastri			
31	Need to streamline the distribution system of cement in the capital.	Smt. Pramila Dandavate			
32	Need for providing a marketing agency for the export of Cocoa and putting ban on its import.	Shri George Joseph Mundackal		17-6-80	o 06
33	Reported atrocities on Harijans, tribals and weaker sections of Society.	Shri Ram Vilas Paswan	Shri Yogendra Makwana		

1	2	3	4	5	6
				H. M.	
34	Need to modernise the small scale sector of paper industry to meet the shortage	Shri S. A. Dorai Sebastian			
35	Need to supply fertilizers to farmers on subsidised prices	Shri P. Rajagopal Naidu			
36	Reported short supply of essential commodities to Orissa against allotments.	Shri Chintamani Panigrahi		18-6-80	0 10
37	Reported lock-out in Premier Automobiles Limited, Bombay.	Dr. Subramaniam Swamy			
38	Reported acute shortage of drinking water in certain villages of Rajasthan bordering Pakistan.	Shri Manphool Singh Chaudhary			
39	Need of revision in the pay scales of Delhi teachers.	Shri Atal Behari Vajpayee			
40	Short-term measures to rejuvenate the Calcutta Port through Ganga-Brahmaputra link canal and dredging operations.	Shri Niren Ghosh			
41	Strikes, lock-out and closures in factories in Maharashtra resulting in unemployment of a large number of workers	Shri Chintamani Jena			
42	Strengthening of the embankments of Luni river in Rajasthan.	Shri Virdhi Chander Jain		19-6-80	0 10
43	Augmenting of production of potable alcohol.	Dr. Vasant Kumar Pandit			
44	Reported ambush of a Mizoram State Transport bus by M.N.F. outlaws on 18 June, 1980 resulting in death of three persons and injuries to others.	Shri Chandra Pal Shailani			

1	2	3	4	5	6
45	Reported lay-off of workers by M/s. Union North Jute Mill, West Bengal.	Shri Jyotirmoy Bosu			
46	Need to provide adequate funds for early completion of the Western Kosi Canal in Bihar.	Shri Bhogendra Jha			
47	Need to renovate the Fertilizer Unit at Sindri and to stop auction thereof.	Shri A. K. Roy			
48	Measures to check the alleged corrupt practices prevailing at Santa Cruz Airport.	Shri V. S. Vijayaraghavan		20-6-80	• 14
49	Measures to stop the exploitation of jute growers in Bihar.	Shri D. L. Baitha			
50	Need to provide diesel to farmers of the drought affected areas of Madhya Pradesh for sowing Kharif crop.	Shri Pratap Bhanu Sharma			
51	Need of inquiry into the alleged shady deals of officials of Food Corporation of India at Mancherial in Andhra Pradesh.	Shri G. Narasimha Reddy			
52	Reported imposition of transport tax by Tamil Nadu Government on tourist buses plying on inter-State routes.	Shri. P. Rajagopal Naidu			
53	Over production of onions in Bihar resulting in distress sale.	Shri Ramavatar Shastri			
54	Reported non-opening of leading units of J.K. group despite restoration of power supply, resulting in a large scale unemployment of workers.	Shri Arif Mohammed Khan		26-6-80	• 11
55	Need for godowns, railway wagons for jute growers.	Shri Amar Roypradhan			
56	Conditions of Beedi workers in the State of Kerala.	Shri V. S. Vijayaraghavan			

1	2	3	4	5	6
					H.M.
57	Need for exemption from the price increase of old stocks of fertilisers held by Madhya Pradesh Government.	Dr. Vasant Kumar Pandit			
58	Reported acute scarcity of breeze coke for manufacturing Coke Briquette.	Shri Somnath Chatterjee			
59	Reported crisis in handloom industry in Kerala due to rise in price of hank yarn.	Shri G.M. Banatwalla	27-6-80	0 11	
60	Reported statement by the Minister of Rehabilitation about winding up of Dandakaranya Project.	Shri Niren Ghosh			
61	Need for construction of a Boat Jetty at Vembar in Tirunelveli (TamilNadu) for the benefit of fishermen.	Shri D.S.A. Sivaprakasam			
62	Reported missing Indian Army Personnel in Pakistan since 1971.	Shri Chandra Pal Shailani			
63	Reported agitation for Jharkhand Province.	Shri Narayan Chobey			
64	Reported suspension of movement of coal by railways to Tea Gardens in West Bengal.	Shri Subodh Sena]			
65	Steps to avert the reported strike by Junior Doctors' Federation, Delhi.	Shri G.M. Banatwalla	30-6-80	0 10	
66	Reported loss to farmers due to water logging by the Ghaggar Flood Project and Rajasthan Canal Project.	Shri Manphool Singh Ghaudhary			

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H.M.

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| 67 | Need for financial assistance to apple growers in Himachal Pradesh. | Shri Chintamani Jena |
| 68 | Reported paralysing of commercial activity in Kerala due to Cochin Port Workers' strike. | Shri V.S. Vijayaraghavan |
| 69 | Renewal of licence of Sri Seetharam Co-operative Sugars Limited, Kottakota Andhra Pradesh. | Shri P. Rajagopal Naidu |
| 70 | Need to use indigenously manufactured items of machinery in Government Departments. | Shri R.K. Mhalgi |
| 71 | Inquiry into the reported suspension of work by Income-tax employees on 27 and 28 June, 1980. | Shri R.L. Bhatia |
| 72 | Reported discrimination towards West Bengal in regard to allocation and distribution of steel, pig iron, paraffin wax etc. | Shri Samar Mukherjee |
| 73 | Reported delay in supply of note books to the educational institutions in Kerala. | Prof. P.J. Kurien |
| 74 | Measures to check the decline in industrial investment in the Corporate Sector. | Shri Digvijay Singh |
| 75 | Setting up of the Regional Office of Central Ground Water Board in Bihar. | Shri R.L.P. Verma |
| 76 | Need for opening public call offices all over the Salem district, Tamil Nadu. | Shri C. Palaniappan |

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					H. M.
77	Reported arrest of a journalist by police in Jamnalu.	Shri Harikesh Bahadur	Shri V.P. Sathe		
78	Reported withholding of pension to freedom fighters by Uttar Pradesh Government.	Shri Ram Nagina Misra			
79	Holding of some games of ASIAD 1982 in Calcutta.	Prof. Rupchand Pal		2-7-80	o 07
80	Reported contamination of drinking water supply in Delhi due to heavy rains.	Shri Mani Ram Bagri			
81	Reported disruption of telephone system in Delhi due to heavy rains.	Shri Narayan Choubey			
82	Supply of improved variety of seeds of maize and millet through Fair Price Shops in Madhya Pradesh.	Shri Dilcep Singh Bhuria			
83	Payment of wages to labourers under drought relief programme in Dungarpur and Banswara areas of Rajasthan.	Shri Bheekhabhai		3-7-80	o 08
84	Steps to meet the legitimate demands of handloom industry.	Shri K. Kunhambu			
85	Reported non-availability of sugar and other rationed items at Fair Price Shops in North Avenue and other parts of Delhi.	Shri Ramavatar Shastri			
86	Steps to clear the pending cases in Calcutta Industrial Tribunal.	Shri Sushil Bhattacharya			
87	Measures to provide necessary facilities for plantation of paddy in drought affected areas of Bihar	Shri D.L. Baitha			

1	2	3	4	5	6
				H.M.	
88	Reported non-disbursement of Takavi loans by State Governments to farmers in drought affected areas.	Shri Kumbha Ram Arya			
89	Release of Indian workers employed by Alisa Construction Company in Dubai.	Shri Mool Chand Daga			
90	Reported delay in the election of Speaker in U.P. Legislative Assembly.	Shri Harikesh Bahadur.	4-7-80	0	14
91	Supply of wheat to Karnataka State.	Shri T.R. Shamanna			
92	Need for drought relief measures in certain blocks of Kalahandi district in Orissa.	Shri Rasa Behari Behra			
93	Reported decision taken by Indian Airlines to allow operations by a private company on trunk routes.	Prof. Madhu Dandavate			
94	Need to rush food grains to West Bengal.	Shri Dinen Bhattacharya			
95	Reported detention of Adivasis at Aligarh for allegedly travelling by Railway without tickets.	Shri A.K. Roy			
96	Need for immediate sanction for the construction of Ganga Barrage Project in Kanpur.	Shri Arif Mohammad Khan	5-7-80	0	09
97	Maintenance of Corbett National Park.	Shri R.V. Ghorpade			
98	Reported mismanagement in the Food for Work Programme.	Shri Ram Vilas Paswan			
99	Need for immediate steps for the completion of Karamchat Dam Project in Bihar.	Shri R.L.P. Verma			

1	2	3	4	5	6
				M	H.
100	Reported rape of fourteen tribal women in Gonda district of Uttar Pradesh on 28 June 1980.	Smt. Pramila Dandavate			
101	Need for an inquiry into the suicide committed by a woman employee of the Ministry of Home Affairs.	Shri Harikesh Bahadur		7-7-80	0 11
102	Need for exemption from air freight charges for carrying relief material to Tripura refugees camps.	Shri Krishna Chandra Halder			
103	Reported assault on a woman at police station in Durg District, Madhya Pradesh.	Shri Bapusaheb Parulekar			
104	Reported suspension of Food for Work Programme in West Bengal because of non-supply of food grains by the Centre.	Shri Jyotirmoy Bosu			
105	Reported unsatisfactory telephone service in certain towns in Madhya Pradesh.	Shri Satyanarayan Jatiya			
106	Reported late running of Nilachal super fast train.	Shri Brajmolhan Mohanty			
107	Reported token strike by the Delhi University Karamacharis.	Shri Ramavatar Shastri		8-7-80	0 19
108	Need for immediate supply of cement in Barmer district of Rajasthan.	Shri Virldhi Chander Jain			
109	Protection to Indian fishermen from poaching foreign vessels.	Shri K.T. Kosalram			
110	Reported molestation of a woman by G.R. P. at Kishanganj, Bihar.	Shri D.L. Baitha			

1	2	3	4	5	6
					H. M
111	Grievances of employees of Border Roads Organisation.	Shri Mukunda Mandal			
112	Setting up of the Coconut Board in Kerala State.	Shri Skariah Thomas		9-7-80	o 09
113	Need for relief measures to the flood affected people of Karnataka State.	Shri R.Y. Ghorpade			
114	Steps to stop expulsion of Schedule Castes/ Scheduled Tribes students from IIT, Bombay.	Shri A.K. Balan			
115	Need for better storage facilities for wheat in the Food Corporation of India warehouses in Allahabad.	Shri B.D. Singh			
116	Need for effective measures to check the soil erosion caused by Buri Gandak river in West Champaran district of Bihar.	Shri K.M. Madhukar		10-7-80	o 09
117	Reported cancellation of Passenger trains in Kerala due to shortage of coal.	Shri George Joseph Mundackal			
118	Need to prevent good breed cattle of Rajasthan being taken to Bombay for slaughter.	Shri Ghaturbhuj			
119	Reported constant shut down of Kota Atomic Power Plant.	Shri Nawal Kishore Sharma			
120	All-weather ship plying between Lakshadweep and main-land being held up at Cochin Port.	Shri P.M. Sayeed			
121	Equalisation of prices of steel, coal, cotton etc. throughout the country.	Shri Niren Ghosh			
122	Reported increase in prices of sugar and edible oils.	Shri Chintamani Jena			

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H. M

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| 123 | Reimbursement by the Central Government of additional expenditure incurred by the Maharashtra Government in procuring food grains. | Shri R.K. Mhalgi | | | |
| 124 | Need for financial assistance from the centre for the flood affected people of Kerala. | Shri K. Kunhambu | | 11-7-80 | 0 13 |
| 125 | Need for immediate steps to save Adivasis of Talikakkallu in Palghat (Kerala) from starvation. | Shri V.S. Rajya ^{Vijaya} raghavan | | | |
| 126 | Need for Central assistance to Orissa Government to meet the drought situation. | Shri K.P. Singh Deo | | | |
| 127 | Need for action against miscreants harassing the General Secretary, Midnapur District Branch of West Bengal Primary Teachers Association. | Shri Eduardo Falcio | Shri Yogendra Makwana | | |
| 128 | Research project on monkeys in Rajasthan. | Shri Satish Agarwal. | | | |
| 129 | Allocation of steel and pig iron to Tamil Nadu. | Shri S.A. Dorai Sebastian | | 15-7-80 | 0 12 |
| 130 | Need for immediate sanction of the Silent Valley Hydro-electric Project. | Prof. P.J. Kurien | | | |
| 131 | Need for setting up a Cashew Board for the development of Cashew Industry. | Shri B.K. Nair | | | |
| 132 | Need for improvement in the working of Durgapur Alloy Steel Plant. | Shri Niren Ghosh | | | |
| 133 | Reported increase in dacoities in running trains. | Shri R.P. Yadav | | | |

1	2	3	4	5	6
					H. M.
134	Need for immediate action for the re-instatement of retrenched employees of Modern Bakeries of India Limited, Ujjain.	Shri Satyanarayan Jatiya			
135	Need for probe into the marketing of adulterated cement by manufacturers.	Prof. K.K. Tiwari			
136	Need for more funds from the Centre for the maintenance of Agarpada classified road.	Shri Arjun Sethi		16-7-80	o 09
137	Need for the improvement in the working of Air India Office at Kuwait.	Shri V.S. Vijayaraghavan			
138	Need for urgent steps to supply wagons to transport coconuts from Salem Railway Station to Northern States.	Shri K. Arjun			
139	Restoration of passenger/goods trains service on Nidamangalam—Mannargudi Railway lines.	Shri S. Singara-vadival			
140	Need for creating a new Railway division at Salem (Tamil Nadu)	Shri G. Palanippa			
141	Advancing of funds to Bamnan Sugar Mills at Gonda (Uttar Pradesh)	Shri Anand Singh			
142	Report non-availability of cement in Bangalore and other parts of Karnataka.	Shri T.R. Shannanna		17-7-80	o 16
143	Need for legislation to nationalise the Bengal Chemical and Pharmaceutical Works Limited.	Shri Krishna Chandra Halder			
144	Need for better services to improve the working of Telegraph office at Badaun (Uttar Pradesh)	Shri Jaipal Singh Kashyap			

1	2	3	4	5	6
					M. M.
145	Need for steps to prevent out-break of cholera in Patna city.	Shri Ramavatar Shastri			
146	Robberies in Delhi.	Shri R.L.P. Verma			
147	Fixation of presumptive seniority of promoted I.A.S. and I.P.S. officers in Uttar Pradesh.	Shri Rajesh Kumar Singh			
148	Need to employ local peasantry in the Raychak Fish Harbour of 24 Parganas District, West Bengal.	Shri Mukunda Mandal			
149	Need for immediate action on the Nhava Sheva Port Project.	Shri R.K. Mhalgi		18-7-80	11
150	Need for declaring KodaiKanal, Pachai-k-matchi of Madurai district, Tamil Nadu and Idukki district of Kerala as Hill areas.	Shri Cumbura N. Natarajan			
151	Reported shortage of cement in Uttar Pradesh.	Shri Zainul Bashir			
152	Need for special quota of foodgrains for the drought affected area of Rayalaseema.	Shri P. Rajagopal Naidu			
153	Need for nationalisation of Kumardubi Engineering Works, Dhanbad.	Shri A.K. Roy			
154	Reported tense situation in Faridabad due to discontentment among industrial workers.	Shri Ram Vilas Paswan		19-7-80	12
155	Reported shortage of exercise books and text books in Uttar Pradesh due to non allotment of controlled paper.	Shri B.D. Singh			

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M.M.

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| 156 | Need for running additional pair of trains between Bankura and Raina on Bankura - Damodar Railway line. | Shri Ajit K. mar Saha |
| 157 | Need for adequate supply of wheat and wagons for transportation to Tamil Nadu. | Shri C. Palaniappan |
| 158 | Need for immediate payment of price fixed by the Agricultural Prices Commission to jute growers. | Shri Somnath Chatterjee |
| 159 | Payment to workers engaged in famine relief work in Durgapur and Banswara districts of Rajasthan. | Shri Bheekhabhai |
| 160 | Reported statement by the Secretary, Ministry of Health about declaring hospitals as essential service. | Prof. Madhu Dandavate |
| 161 | Floods in Kerala. | Shri A.A. Rahim |
| 162 | Reported fall in production in Heavy Engineering Corporation, Ranchi. | Shri Ram Swarup Ram |
| 163 | Reported shifting of the headquarters of Pyrites, Phosphates and Chemicals Ltd., from Dehri-on-Sone. | Shri Ramavatar Shastri |
| 164 | Katnagiri Project of Aluminium Plant. | Shri Bapusaheb Parulekar |
| 165 | Steps to eradicate cholera from Nawada district of Bihar. | Shri Kunwar Ram |
| 166 | Reported strike by the transport contractors at Dallirajhara Mines (Madhya Pradesh) thereby affecting supply of raw material to Bhilai Steel Plant. | Shri Arvind Nataraj |

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22-7-80 0 19

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					H.M.
167	Reported damage to foodgrains during transportation due to negligence of Food Corporation of India.	Shri R. L. P. Verma			
168	Reported strikes and lock-outs in several industrial units in Bombay.	Shri K. P. Singh Deo			
169	Reported deaths due to drinking of spurious liquor in Delhi on 19 July, 1980.	Shri Mani Ram Bagri			
170	Need for preference in employment to local persons in Mathura Oil Refinery.	Shri Digambar Singh			
171	Need for immediate supply of foodgrains to Uttar Pradesh for 'Food for Work' programme.	Shri Zainul Basher			
172	Need for legislation to take over Auroville as a national memorial of Shri Aurobindo.	Dr. Karan Singh			
173	Supply of essential commodities at reasonable prices.	Shri Harikesh Bahadur			
174	Need to resume relief work in the tribal areas of Jhabua, Ratlam, Dhar and Khargon districts of Madhya Pradesh.	Shri Dileep Singh Bhuria			
175	Need for immediate supply of wheat for 'Food for Work' programme in Rajasthan.	Shri Virdhi Chander Jain			
176	Reported violation of the Companies Act, Industrial Development and Regulation Act and Foreign Exchange Regulation Act etc., by Foreign Companies operating in India.	Shri Jyotirmey Bosa			

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1	2	3	4	5	6
		P. R.			
177	Regarding Kali Hydro-Electric Project and Bedthi Project in Karnataka.	Shri T. R. Shamanna			M. M.
178	Regarding welfare fund for fishermen.	Shri B. K. Nair			
179	Need for settling the grievances of employees of departmental canteens.	Shri E. Balanandan			
180	U. G. C. grants to university and College libraries for purchase of books.	Dr. Vasant Kumar Pandit			
181	Steps to check the epidemic of cholera and gastro-enteritis in Ghani Block of Gorakhpur.	Shri Ashfaq Hussain		24-7-80	• 14
182	Need for immediate transportation of bananas by Railways from Bhusaval to Delhi.	Shri Y. S. Mahajan			
183	Need for averting the recurring floods in Tel. Hati and Shagada rivers in Kalahandi district of Orissa.	Shri Rasa Behari Behra			
184	Alleged maltreatment meted out to her and other satyagrahis by the police authorities in Aligarh on 23 July, 1980.	Smt. Indra Kumari			
185	Need to protect Amvakhas and Leelkar villages of Deoria and Balia districts of Uttar Pradesh from rapid soil erosion.	Shri Ram Nagina Misra			
186	Need to convert Jagannath Trunk Road into a National Highway.	Shri Chintamani Jena.			
187	Reported serious situation in Dandakaranya Project area in Madhya Pradesh because of friction between tribals and the refugee settlers.	Shri Krishna Chandra Halder		25-7-80	• 20
188	Problems of workers of New Jehangir Vakil Mills Ltd. Bhavnagar.	Shri Ratansinh Rajda			
189	Reported lock out declared by the East Indian Picture Association in West Bengal.	Shri Narayan Choubey			

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				H. M.
190	Reported burning of the house of City Magistrate, Muzaffarnagar by certain demonstrators.	Shri Rana Vir Singh		
191	Need for judicial inquiry into the death of a person in Madipur, Delhi, after alleged police torture.	Shri Atal Behari Vajpayee		
192	Compulsory passing in English subject for admission to 10+2 course in Delhi.	Shri Ram Vilas Paswan		
193	Including of Tirunelveli-Kanyakumari rail link in the Trivandrum Division.	Shri D.S.A. Sivaprakasham		
194	Need to regulate price and supply of viscose filament yarn for the benefit of Small Scale Textile units Punjab.	Shri R. L. Bhatia		
195	Need for adequate number of railway wagons for the transport of salt from Vedaranyam, Thanjavur District, Tamil Nadu.	Shri S. Singara-vadival	28-7-80	09
196	Reported danger to Devbagh in Ratnagiri district, Maharashtra from sea at high tides.	Prof. Madhu Dandavate		
197	Reported discovery of a document by China questioning the validity of McMahon Line as Sino-Indian boundary.	Shri Ghintamani Panigrahi		
198	Reported agitation for providing halt station at Dabra for Chhatisgarh and Kutab Garh Express trains.	Shri N.M. Shejwalkar		
199	Reported disturbances in Srinagar on 26 July, 1980	Dr. Farooq Abdullah		
200	Reported difficulties of the Agro Service Centres.	Shri Pratap Bhanu Sharma	29.7.80	0
201	Need for providing drinking water to Katak Municipality Ranikhet.	Shri Hariach Chandra Singh Rawat		

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					H. M.
202	Need for regular running of local trains in Scaldah Division.	Smt. Geeta Mukherjee			
203	Need for providing trade and other business facilities to people living in certain cantonment hill areas of Himachal Pradesh	Shri Krishan Dutt Sultanpuri			
204	Need for afforestation in hilly tribal areas.	Shri Dileep Singh Bhuria			
205	Need to eradicate parthenium weed in the country.	Shri T.R. Shamanna			
206	Measures to check out-break of brain fever in Tamil Nadu	Shri Era Mohan			
207	Reported decision of China to help Pakistan in development and test firing of its first nuclear device.	Shri V. N. Gadgil			
208	Reported difficulties in release of Bengali Films.	Prof. Rupchand Pal			
209	Reported incidents of violence by workers of a trade union against other workers in some parts of Kerala.	Shri George Joseph Mundaekal			
210	Reported killing of seven persons in village Venupur in Azamgarh.	Shri Ghhangur Ram			
211	Reported shortage of essential commodities in Mizoram.	Dr. R. Rothuama			
212	Need for Petro-chemical Projects in Kerala.	Shri Xavier Arakal	Shri Veerendra Patil		
213	Reported crash of raw jute prices.	Shri Narayan Choubey			
214	Facilities to encourage sports in India.	Shri Eduardo Falcão			
215	Steps to protect Anandpur Sub-Division in Orissa from recurring floods.	Shri Harihar Sorena			
216	Need for timely supply of books and stationery to school children.	Shri Rajnath Sonkar Shastri			

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- 217 Threats to weaker sections and persons belonging to Scheduled Castes and Scheduled Tribes in Kirtal (Meerut) by a group of political vested interests to join agitation about Bagpat incident. Shri Rajesh Pilot
- 218 Transportation facilities for black betel leaves from Palghar and Bassein Taluks of Maharashtra by Railways. Shri Ravindra Verma
- 219 Central approval for Land Reforms Amendment Act, 1979 passed by Kerala Legislature. Shri A.M. Balan
- 220 Reported disappearance of three school girls from Sarojini Nagar, New Delhi. Shri Mani Ram Bagri
- 221 Reported threat of fast-un-to-death by representatives of Departmental Stamp Vendors' Union. Shri Bapusaheb Parulekar
- 222 Reported delay in transportation of Bananas by Railways from Burhanpur to Delhi. Shri Shiv Kumar Singh
- 223 Need for supply of sugar to Drug Companies in Tamil Nadu at the levy rates. Shri S.A. Dorai Sebastian
- 224 Need for restoration of certain railway services in Jodhpur-Barmer-Jaisalmer Sections in Rajasthan. Shri Viridhi Chander Jain
- 225 Demands of All India Farmers' Association to increase the prices of wheat, paddy, sugarcane etc. Shri Ramavatar Shastri
- 226 Need to save Kharif crop in certain districts of Rajasthan from pest infection. Shri Daulat Ram Saran
- 227 Supply of adequate quantity of sugar, wheat etc. in Madhya Pradesh for the festivals of Ramzan and Raksha Bandhan. Shri Satyanarayan Jatiya

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228	Remunerative price for superior variety of cotton produced in Southern States.	Shri B.D. Singh			
229	Reported contamination of rice by fertilisers in F.C.I. godowns at Taran Taran in Punjab.	Shri Harikesh Bahadur			
230	Reported resentment in Kerala against the language policy of the State Government.	Shri G.M. Banatwalla			
231	Liveries and salaries of Postmen and Class IV employees of Begusarai district post office (Bihar).	Shrimati Krishna Sahi			
232	Need for reconsideration of lifting of ban on prohibition by the Bihar Government.	Shri Ram Vilas Paswan			
233	Implementation of the Palekar Wage Tribunal's recommendations.	Shri Atal Behari Vajpayee		4-8-80	0 22
234	Need to rush rice to Kerala.	Shrimati Suseela Gopalan.			
235	Supply of sugar to Fair Price Shops in Uttar Pradesh.	Shri Zainul Basher			
236	Reported fast unto death by the representatives of the National Federation of Blind.	Shri Chandrajit Yadav			
237	Problems of College and University Teachers.	Prof. Rupchand Pal			
238	Reported defective functioning of telephone system in Calcutta.	Shri Jyotirmoy Bosu	Shri C. M. Stephen		
239	Need for removal of export duty on turmeric and ginger and ban on import of nutmeg, cloves and cocoa.	Shri George Joseph Mundackal		5-8-80	0 13
240	Steps to end late running of K. K. Express and other super fast trains.	Shri V.S. Vijayaraghavan			

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| 241 | Need for calling off of the proposed auction of two plots of land by the Delhi Development Authority on 5 August, 1980. | Shri Ram Jethmalani | } |
| 242 | Steps to save several villages in Gorakhpur district from floods. | Shri Muhavir Prasad | } |
| 243 | Reported eviction of Bengalis from Mikir Hills in Assam by local Revenue Officials. | Shri Samar Mukherjee | } |
| 244 | Fast by Shri Raj Narain | Shri Mani Ram Bagri | } |
| 245 | Construction of a fishing harbour at Paradip. | Shri Chintamani Panigrahi | } |
| 246 | Difficulties in transportation of goods in Delhi Zone of Northern Railway. | Shri Chaturbhuj | } |
| 247 | Demand for a separate Circle Head Office of the State Bank of India at Bangalore. | Shri Janardhana Poojary | } |
| 248 | Exemption of cardamom plantations from the Wealth Tax. | Shri Cumbum N. Natarajan | } |
| 249 | Need for immediate pest control measures in Andaman and Nicobar Islands. | Shri Manojranjan Bhakta | } |
| 250 | Reported Power crisis in Patna. | Shri Ramavatar Shastri | } |
| 251 | Reported stoning and firing on police by Satyagrahis at Baghpat, on 5 August, 1980. | Shri Rajesh Pilot | } |
| 252 | Subarnrekha Flood Control and Irrigation Project. | Shri Chintamani Jena | } |
| 253 | Resumption of oil exploration in Pilibhit district of Uttar Pradesh | Shri Harish Kumar Gangawar | } |

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254	Reported non supply of raw material by STC, SAIL and India Petroleum to West Bengal.	Shri Sudhir Kumar Giri			
255	Purchase of Jute by Jute Corporation of India in Purnea and Saharsa districts of Bihar.	Shri Tapeshwar Singh			
256	Reported shortate of kerosene in Tamil-Nadu.	Shri Era Mohan	Shri Veerendra Patil		
257	Reported direct approach by the Chief Minister of Rajasthan to World Bank about assistance for Narmada Project.	Prof. Madhu Dandavate	Shri Kedar Pandey	7-8-80	o 18
258	Purchase of cotton by Cotton Corporation of India in Rajasthan, Punjab and Haryana.	Shri Bir Bal			
259	Reported death of a person in Police custody due to alleged torture by Delhi Police	Shri Satyanarayan Jatiya			
260	Relief measures to flood victims of Badaun and Bareilly districts.	Shri Jaipal Singh Kashyap			
261	Alleged assault by police on vendors and hawkers in Varanasi.	Shri Rajnath Sonkar Shastri			
262	The Silent Valley Project.	Shri K. Kunhambu			
263	Urdu as medium of instruction for linguistic minorities.	Shri G. M. Banatwalla		8-8-80	o 17
264	Supply of cheap raw material to handloom weavers.	Shri Harikesh Bahadur			
265	Reported lock-out in Modinagar Textile Mills, Modinagar.	Shri Krishna Chandra Pandey			

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266	Demand for double Railway line from Khurda Road to Puri.	Shri A.C. Das			
267	Reported attack on persons belonging to minority community in Malda (West Bengal).	Shri Arif Mohammad Khan			
268	Reported shortage of blood in Blood Banks in Delhi.	Shri Krishna Chandra Halder			
269	Payscale of Employees working in 'Samachar'.	Shri Ram Vilas Paswan			
270	Railway facilities on Ratlam-Kota Division of Western Railway.	Shri Satyanarayan Jatiya			
271	Allotment of quota of cement to Kerala.	Shri E.K. Imbichibava			
272	Reported non-utilisation of allotted funds for the welfare of tribals by Madhya Pradesh Government.	Shri Dileep Singh Bhuria		11-8-80	o 18
273	Development of Renuka-Chaupal and Shilai Tehsils of Himachal Pradesh.	Shri Krishan Datt Sultanpuri			
274	Grant of Taqavi loan to poor farmers of Rajasthan.	Shri Rajesh Pilot			
275	Policy of railways to auction railway plots.	Shri Narayan Choubey			
276	Immediate despatch of foodgrains to famine affected parts of Rajasthan.	Shri Bheekhabhai			
277	Purchase of surplus paddy in Punjab.	Shri P. Rajagopal Naidu			
278	Need to protect the Samadhi of Raja Mahendra Pratap, a freedom fighter.	Shri Digambar Singh			
279	Increase in the incidence of malaria in several States and Union Territories.	Shri Chintamani Jena			

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280	Reported discovery of a new document about Indo-China border dispute.	Shri K. P. Singh Deo	Shri P.V. Narasimha Rao.		
281	Problems facing the National Library, Calcutta.	Prof. Rupchand Pal			
282	Conditions in Jamshedpur city.	Shri Ramavatar Shastri			
283	Situation in Dayanand Medical College and Hospital, Ludhiana.	Shri Vijay Kumar Yadav			
284	Demands by the All India Forum for University and College teachers.	Shri Satish Agarwal			
285	Application of Industrial Disputes Act, 1947 to the General Insurance Corporation.	Shri Sunil Maitra			
286	Need to repair Ganga Canal in Rajasthan.	Shri Bir Bal		12-8-80	0.35
287	Working of DDCA.	Shri Kamal Nath			
288	Research and training facilities in Universities.	Shri Harikesh Bahadur			
289	Situation in Kashmir	Dr. Karan Singh			
290	Reported fast undertaken by the leaders of Akhil Bhartiya Mithila Sangh at Boat Club, New Delhi to press their demands.	Shri Bhogendra Jha			
291	Reported insanitary conditions in Badhalganj town area of Gorakhpur.	Shri Mahavir Prasad			
292	Surplus waters of west flowing rivers in Southern States.	Shri K.T. Kosalram			
293	Exemption from levy of excise duty on branded beedi produced by Kerala Dinesh Beedi Society.	Shri M. Ramanna Rai			
294	Traffic difficulties due to closure of level crossings in the East and West of Chhapra Kacheri station.	Prof. Satya Deo Singh			

(iv) Statement under direction 16 correcting information regarding Starred Question.

Brief subject	Name of Minister	Date	Time taken
Correcting the answer given on the 2nd July, 1980 to a supplementary by Smt. Suseela Gopalan on Starred Question No. 348 regarding Goir Industry.	Shri Charanjit Chahana	16-7-80	H. M. 0.02

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

BUSINESS	Time taken	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS	1—55	0.6
BILLS		
(a) Government Bills	*49—46	15.2
(b) Private Members' Bills	12—13	3.7
BUDGETS		
(a) Railway Budget	18—28	5.6
(b) General Budget	81—10	24.7
(c) Budget in respect of State under President's rule	2—58	1.0
CALLING ATTENTION NOTICES (Rule 197)	31—39	9.6
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	9—23	2.9
(b) Half-an-Hour Discussions (Rule 55)	8—20	2.5
MATTERS UNDER RULE 377	9—52	3.0
MOTIONS		
(a) Motions under rules 191 & 342	13—09	4.0
(b) Motion for modification of rules laid on the Table	1—03	0.3
QUESTIONS	42—32	13.0
RESOLUTIONS		
(a) Government Resolutions	1—17	0.3
(b) Statutory Resolutions	*7—26	2.3
(c) Private Member's Resolutions	9—56	3.0
STATEMENTS (Rule 372 Directions 16 and 115).	5—44	1.8
OTHER MATTERS such as Papers laid on the Table, Question of Privilege, Obituary Reference, Points of Orders etc.	21—14	6.5
	328—05	100.0

*Joint discussion took place on certain Statutory Resolutions [Vide statement No. 17(ii) S. Nos. 2, 3 and 4] and motion for consideration of the connected Government Bills [Vide Statement No. 3(i) S. Nos. 10 and 11] Time taken on joint discussion has been shown under Govt. Bills.